

U.P.C

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex (BDA)
Indira Nagar
Bangalore - 560 038

Application No. 440 /1986 (F)

Applicant

K. Kunhi Kannan

To

R-1, R-2 and R-3

Versus

Respondent(s)

The E.E. (Electrical), B'lore Central
Elec. Divn, CPWSD, Infan ry Divn,
B'lore 560001 and 2 Ors.

Take notice that application above-mentioned is posted for hearing on 16.7.86. You are, therefore, directed to appear in person or through a duly authorised legal practitioner on the said date.

By order of the Registrar.

Bangalore
Dated : 9 th July, 86

(K.R. RAO)
Fm Deputy Registrar.

o/c

Entg.
d. 18.7.86
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CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CPC
Commercial Complex (BDA)
Indira Nagar
Bangalore - 560 038

Application No. 440 / 1986 (F)

Applicant

R. Kunkhi Kannan

To

R-1 to R-3.

Versus

Respondent(s)

*Executive Engg, CPWD, B'lore
& 2 Ors*

18/7/86
Take notice that application above-mentioned is posted for hearing on 30-7-86. You are, therefore, directed to appear in person or through a duly authorised legal practitioner on the said date.

By order of the Registrar.

Bangalore
Dated : 18.7.86

(K.R.RAO)
Deputy Registrar.

*Sd/-
A. Srinivasan
R.*

U.P.C

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex (BDA)
Indira Nagar
Bangalore - 560 038

Application No. 440 /1986 (F)

Applicant

Versus

Respondent(s)

K. Kunhi Kannan

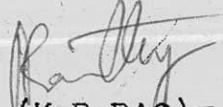
The E.E. (Electrical), B'lore Centra
Elec. Divn, CPWD, Infantry Divn,

To ✓ The Supdtng Engineer (Electrical) B'lore 560001 and 2 ORS
Madras Central Electrical Circle, CPWD 'B' Wing, Shastri Bhavan,
No 35, Haddows Road Madras-6

Take notice that application above-mentioned is posted
for hearing on 16.7.86. You are, therefore, directed to
appear in person or through a duly authorised legal practitioner
on the said date.

By order of the Registrar.

Bangalore
Dated : 9 th July, 86


(K.R. RAO)
For Deputy Registrar.